

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**O R D E R**

Imphal, the 1<sup>st</sup> March, 2025

No. HCMEST/12/2025-ESTT-II/ In the interest of better administration of District Courts and on discontinuation of the contract engagement of Shri Salam Imocha Singh and Shri Chandam Brajchand Singh w.e.f. 28.02.2025, the High Court of Manipur is pleased to assign the charge of the Judges of the Fast Track Special Court No. 1 (FTSC No. 1) and Fast Track Special Court No. 2 (FTSC No. 2) to the following MJS Grade - I officers, in addition to their normal duties as an interim arrangement, with effect from 01.03.2025 until further orders:

Sl. No.	Name of Judicial Officers	Additional charge
01	<b>Binny Ngangom</b> Judge, Family Court, Manipur	Judge, Fast Track Special Court No. 2
02	<b>Ningthoujam Lanleima</b> District & Sessions Judge, Imphal East	Judge, Fast Track Special Court No. 1

2. This issues in pursuance of Secretariat: Law & Legislative Affairs Department, Government of Manipur's letter No. Judl-1/8/2025-SEC-LAW dated 28.02.2025.

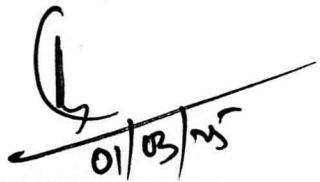
By Orders etc.

(OJESH MUTUM)  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Endt. No. HCMEST/12/2025-ESTT-II/3835-45 Imphal, the 1<sup>st</sup> March, 2025

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Accountant General (A&E), Manipur, Imphal.
6. The Commissioner (Law), Government of Manipur.
7. All the District & Sessions Judges, Manipur/ Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur/ Judge, Special Court (ND&PS), Manipur/ Member Secretary, MASLSA/ Judges, Family Courts, Manipur/ Addl. District & Sessions Judges/ Addl. Sessions Judge/ Judges, FTSC.
8. All the Registrars, High Court of Manipur.
9. The System Analyst, High Court of Manipur.  
- for uploading on the website.
10. The Superintendent (Estt - II), High Court of Manipur.
11. The Guard File.

  
01/03/25  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR